



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in



RBI/2024-25/37

DoS.CO.PPG.SEC.2/11.01.005/2024-25

May 21, 2024

All Scheduled Commercial Banks
All Primary (Urban) Cooperative Banks

Madam / Dear Sir,

Internal Review – Interim Recommendations – Withdrawal of Circulars

An internal review of regulations was carried out to remove obsolete/ outdated/ superfluous instructions, and to rationalize and simplify existing instructions.

2. In view of above, the circulars listed in the [Annex](#) are withdrawn with effect from close of business today.

Yours faithfully,

(Tarun Singh)
Chief General Manager

Encl: As above

List of Circulars withdrawn

S. No.	Circular No.	Date	Subject
1	DOS.No.BC.2/ 16.13.100/95	March 22, 1995	Meeting of Compliance Officers
2	DOS.No.BC.24/ 08.91.021/96	December 30, 1996	Internal Organisation and Control System
3	DOS.No.CO.PP.BC.2/ 11.01.016/97-98	July 24, 1997	Compliance Officers of Banks
4	DBS.No.PP.BC.17/ 11.01.005/1999-2000	October 27, 1999	Checklist for Evaluation of Internal Inspection/ Audit
5	DBS.CO.PP.BC.36/ 11.01.005/1999-2000	June 5, 2000	Compliance Officers of banks
6	UBD.No.POT.3/09.06- 00/2000-2001	July 12, 2001	Overseeing the internal audit function in Banks - Setting up of Audit Committee
7	DBS.CO.PP.BC.17/ 11.01.005 /2004-05	February 1, 2005	Implementation of Risk-based internal audit (RBIA) in banks
8	DBS.PP.BC1/11/ 01.005/2006-07	November 16, 2006	Compliance function in banks